NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/584/ (IB)/2017

NAME OF THE PETITIONER(S)

: MITCON CONSULTANCY & ENGINEERING

SERVICES LTD

NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

existences counted for Mili Granesh.

for T. V. P. SAI UTHART

ORDER

Counsel representing both the parties are present and made their submissions.

Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

bc